#### Saturday, 23 Sunday, 24 **March 2019**

Registration: Email kparameswaran @gnlu.ac.in

Fees: Rs 10,000/-(Kit, Stay & Food)

**Training: 2 days** 

(15 hours)

Venue: GNLU

**Campus** 

#### **Learning Methods:**

GD, Role Play, Cognitive Reason, Emotional Empathy, Reflective Thought, Mind Map, Two Way Brain etc., Activity Based Learning.



**Gujarat National Law** University, Gandhinagar Attalika Avenue **Knowledge Corridor** Koba Sub P.O. Gandhinagar - 382426 Gujarat, India.

The intuitive mind is a sacred gift and

the rational mind is a faithful servant.

We have created a society that honors the servant and

has forgotten the gift.

# **Albert Einstein**

### "Discovering New Breakthroughs"

## **GNLU Training** Workshop

Saturday, 23 Sunday, 24 March 2019

On

# **Judicial Ethics**



"Through"

**Intuitive Values. Practical Good. Fulfilling Justice.** 



**Dr K. Parameswaran -** Trainer **Learning Outcomes:** 

- Understanding Judicial Independence, Integrity, Competence, Diligence, Equality & Propriety (Ethics).
- Learning about Nobility of Indian Legal System & Judiciary (Court).
- Importance of Ethical Values while contributing to Justice (Indian Constitution).
- Limitations of Linear Reasoning & Zealous Arguments of opposing Parties before Judge (Dispute Settlement).
- Guidance from Higher Intuition, Good & Fulfilment (Wholistic views of Parties' Problems).
- 25 Values bridging Judge & Justice, surmounting 20 Obstacles to Selftransformation.

"The true intuition on the contrary carries in itself its own guarantee of truth; it is sure and infallible within its limit. And so long as it is pure intuition and does not admit into itself any mixture of sense-error or intellectual ideation, it is never contradicted by experience: the intuition may be verified by the reason or the sense-perception afterwards, but its truth does not depend on that verification, it is assured by an automatic self-evidence."

#### Sri Aurobindo

(On Intuition as Power Arising from Consciousness higher than Mind.)

**Greatest Judgments** radiate light of higher values liberating humanity from ignorance & suffering. Judges while writing judgments live in Certitude of Knowledge, Power of Purity, Boundless Compassion & Courageous Actions they gift society.

**Judicial Ethics** must connect Intuition with Reason, Truth with Arguments, Good with Justice & Harmony with Life.

Dr K. Parameswaran

#### **About Trainer**

**Dr K. Parameswaran (GNLU)**Associate Professor of Law
Dean of External & Alumni Relations

Former Dean of Academics Specializes in theory, practice application, teaching & writing on 'Spirituality, Ethics, Law & Justice'

#### **Profile**

https://gnlu.ac.in/GNLU/Faculty/eETrDylcANE cetcu5lfaLg%3d%3d

## Who can attend "Judicial Ethics" Training-Workshop?

- Judges
- Advocates (Aspiring to be Judges)
- Academicians (Teaching Ethics)

## How to Attend? *Limited Seats!* Register before 17 March, 2019

- > Drop an Email: kparameswaran@gnlu.ac.in 812-8650-833, 94291-74064
- > **Fees:** Rs 10,000 (On Spot)
- > For Enquiries Contact:
  - Mr Saubhagya Dubey Mob: 72288-54092
  - Mr Hatim Hussain Mob: 960-1027-860
  - Mr Abhishek Vyas Mob: 846-968-1997



© Of Images Credited to Authors